

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V

Item No.218  
(IB-2083 (ND)/2019)

IN THE MATTER OF:

Modern Credit Pvt Ltd.

.....PETITIONER

Vs.

KPG International Pvt Ltd.

...RESPONDENT

SECTION

Under Section 7 of IBC, 2016

Order delivered on 24.09.2019

CORAM:

JUSTICE (RETD.) SHRI RAJESH DAYAL KHARE,  
HON'BLE MEMBER (JUDICIAL)

Ms. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)


For the Petitioner/Applicant : Mr. Dhruv Khanna, AR.  
For the Respondent/Corporate Debtor :

ORDER

Affidavit of service has been filed. None appeared on behalf of respondent. Adjourned to  
10.10.2019.



(Sumita Purkayastha)  
MEMBER (TECHNICAL)



(Rajesh Dayal Khare)  
MEMBER (JUDICIAL)

Dated 24.09.2019